

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-525
CP-56/271-272/ND/2024

IN THE MATTER OF:

Ishap Sharma

.....Applicant

Vs.

SMID Infrastructure Private Limited And Ors.

.....Respondent

SECTION

U/s 271-272

Order delivered on 01.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Syed Hamza Ghayour, Proxy Counsel

For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is present and sought time to file an application for amendment in the petition and therefore sought adjournment. In view of this, list the matter on **10.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)